

West Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2019				
Court- wise pendency of Cases as on 30.06.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Agartala	626	208	834
2	ADJ., (Court No. 2), Agartala (Vacant), charge remains with Sri A. Pandey , ADJ, Agartala (Court No. 3)	281	199	480
3	Sri A. Pandey, ADJ., (Court No. 3), Agartala	635	122	757
4	Sri Ravi Dahiya, ADJ., (Court No. 4), Agartala	508	115	623
5	Sri Gobinda Das, ADJ., (Court No. 5), Agartala	167	184	351
6	Sri S. B. Datta, Judge, Family Court, Agartala	379	216	595
7	Sri P. Kumar, Addl. Judge, Family Court, Agartala	338	276	614
8	Smt. Mou Banerjee, CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	346	19	365
9	Sri Subhadeep Saha, CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	375	25	400
10	Smti S. Mukherjee, CJM-cum-Civil Judge (Sr. Div), Agartala	110	421	531
11	Sri Sarbajeet Choudhury, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	148	1181	1329
12	CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala (Vacant), charge remains with Smt. Chhandita Debnath	148	341	489
13	Smti Chhandita Debnath, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	81	558	639
14	JM., First Class-cum-Civil Judge (Jr. Div),Court No. 1, Agartala (Vacant), charge Remains with Smti M. Das , JM., First Class-cum-Civil Judge (Jr. Div),Court No.5, Agartala	27	0	27
15	JM.,First Class-cum-Civil Judge (Jr. Div),Court No. 2, Agartala (Vacant), charge remains with Smti Jekashmee Debbarma , JM., First Class-cum-Civil Judge (Jr. Div),Court No. 4, Agartala	0	0	0
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala(Vacant), charge remains with Smti Jekashmee Debbarma , JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	27	354	381
17	Smti Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div),Court No. 4,	19	614	633
18	Smti Mitra Das, JM., First Class-cum-Civil Judge (Jr. Div),Court No.5,	31	666	697
19	Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div), Court No.6,	27	647	674
Total		4273	6146	10419
Station-wise pendency of Cases as on 30.06.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	3556	5654	9210
Total		3556	5654	9210
2	Family Court	379	216	595
3	Addl. Judge, Family Court, Agartala	338	276	614
Grand Total		4273	6146	10419

Gomati Judicial District				
Court-wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2019				
Court-wise pendency of Cases as on 30.06.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	223	85	308
2	Sri Sankar Lal Dutta, Additional District and Sessions Judge, Udaipur	219	108	327
3	Smti Sankari Das, Judge, Family Court, Udaipur	100	188	288
4	Sri R. Bhattacharjee, CJ (Sr.Div) & ASST. SJ., Udaipur	116	11	127
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Udaipur	32	157	189
6	Smti Tanusree Debnath, CJ (Jr. Div)-cum- JM. First Class, Udaipur	22	140	162
7	Smti Dorothi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	3	80	83
8	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur (Vacant), charge remains with Smti Dorothi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	5	60	65
9	SDJM-cum-Civil Judge (Jr. Div), Amarpur, (Vacant), charge remains with Sri Satyajit Das, CJ (Jr. Div) & JM First Class, Amarpur, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	0	0	0
10	Sri Satyajit Das, CJ (Jr. Div) & JM First Class, Amarpur	12	238	250
Total		732	1067	1799
Station-wise pendency of Cases as on 30.06.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	620	641	1261
2	Amarpur	12	238	250
Total		632	879	1511
3	Family Court	100	188	288
Grand Total		732	1067	1799

South Tripura Judicial District				
Court-wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2019				
Court-wise pendency of Cases as on 30.06.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri U Choudhuri, District and Sessions Judge, Belonia	603	164	767
2	Smti Hena Begam, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	35	81	116
3	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	17	522	539
4	Sri Saikat Das, CJ (Jr. Div)-cum-JM First Class, Belonia	138	532	670
5	JM., First Class-cum-Civil Judge (Jr. Div), Belonia(Vacant), charge remains with Sri Saikat Das, CJ (Jr. Div)-cum-JM First Class, Belonia	75	442	517
6	SDJM-cum-Civil Judge (Jr. Div), Sabroom (Vacant), charge remains with Sri Rajarshi Chakraborty, Civil Judge (Jr. Div)- cum-JM, First Class, Sabroom	4	80	84
7	Sri Rajarshi Chakraborty, CJ (Jr. Div)-cum-JM., First Class, Sabroom	18	90	108
Total		890	1911	2801
Station-wise pendency of Cases as on 30.06.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	868	1741	2609
2	Sabroom	22	170	192
Grand Total		890	1911	2801

Unakoti Judicial District				
Court-wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2019				
Court-wise pendency of Cases as on 30.06.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Jesthamoani Murasing, District and Sessions Judge, Kailashahar	108	105	213
2	Smti Sudipta Choudhury, Additional District and Sessions Judge, Kailashahar	44	46	90
3	Sri Arindam Pal, Judge, Family Court, Kailashahar	51	103	154
4	Sri Mridul Chakraborty, CJ (Sr.Div) & ASST. SJ., Kailashahar	71	5	76
5	Sri Purandar Prasad Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	55	674	729
6	Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	114	382	496
7	Sri Ramangshu Shekhar Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1)	44	528	572
8	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar, (Court No.2) (Vacant), charge remains with Sri P. P. Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	0	0	0
Total		487	1843	2330
Station-wise pendency of Cases as on 30.06.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	436	1740	2176
Total		436	1740	2176
2	Family Court	51	103	154
Grand Total		487	1843	2330

North Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2019				
Court- wise pendency of Cases as on 30.06.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	311	276	587
2	Sri Ramdas Chattopadhyay, CJ (Sr.Div) & ASST. SJ., Dharmanagar	109	10	119
3	Sri V. P. Debbarma, CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	108	532	640
4	CJ (Jr. Div)-cum- JM., First Class, Dharmanagar (Vacant), charge remains with Smt. Anindita Deb Ray, JM, First Class- cum-Civil Judge (Jr. Div), Dharmanagar	191	570	761
5	Smti Anindita Deb Ray, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	63	330	393
6	SDJM-cum-Civil Judge (Jr. Div) Kanchanpur(Vacant), charge remains with Sri Amarjit Dey, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	1	402	403
7	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	5	258	263
Total		788	2378	3166
Station-wise pendency of Cases as on 30.06.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	782	1718	2500
2	Kanchanpur	6	660	666
Grand Total		788	2378	3166

Sepahijala Judicial District**Court-wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2019****Court-wise pendency of Cases as on 30.06.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri B. Palit District & Sessions Judge, Sonamura	162	173	335
2	Sri Uttam Hrishidas, CJM-cum-Civil Judge (Sr. Div), Sonamura	146	575	721
3	Smti Jumili Debbarma, CJ (Jr. Div)-cum- JM., First Class, Sonamura	73	209	282
4	Smti Yashvi Taneja, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura	44	119	163
5	Sri Angshuman Debbarma, Additional District & Sessions JUDGE, Bishalgarh	301	201	502
6	Smti Nandita Bhattacharyya, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	13	903	916
7	CJ (Jr. Div)-cum- JM., First Class, Bishalgarh(Vacant), charge remains with Smti N. Bhattacharyya, SDJM-cum- Civil Judge (Jr. Div), Bishalgarh	57	974	1031
Total		796	3154	3950

Station-wise pendency of Cases as on 30.06.2019

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	425	1076	1501
2	Bishalgarh	371	2078	2449
Grand Total		796	3154	3950

Khowai Judicial District				
Court-wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2019				
Court-wise pendency of Cases as on 30.06.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri P. K. Dutta, District and Sessions Judge, Khowai	195	275	470
2	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Khowai	53	868	921
3	Smti Ishika Dan, CJ (Jr. Div)-cum- JM., First Class, Khowai	29	684	713
4	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	19	450	469
Total		296	2277	2573
Station-wise pendency of Cases as on 30.06.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	296	2277	2573
Total		296	2277	2573

Dhalai Judicial District				
Court-wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2019				
Court-wise pendency of Cases as on 30.06.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. K. Majumder, District and Sessions Judge, Ambassa	62	295	357
2	Additional District and Sessions Judge, Dhalai Judicial District, Ambassa (Vacant), charge remains the District and Sessions Judge, Dhalai Judicial District, Ambassa	0	0	0
3	Sri Sanjoy Bhattacharjee, Judge, Family Court, Ambassa,	15	12	27
4	Sri Debashis Kar, Civil Judge(Sr. Division)-cum-Assistant Sessions Judge, Ambassa	23	9	32
5	Sri Manabendra Debbarma, CJM-cum-Civil Judge (Sr. Div), Ambassa	18	123	141
6	Sri Ramanuj Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Ambassa	10	53	63
7	Sri Hrishikesh Chakrabarti, Additional District & Sessions Judge, Kamalpur	64	143	207
8	Smt. Lopamudra dasgupta, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	5	129	134
9	Sri Divya Prakash Mishra, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	18	128	146
10	Sri Dulal Kanti Sukla Das, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	12	772	784
11	Sri Saamyajyoti Debnath, SDJM-cum-Civil Judge (Jr. Div), Gandacherra	0	23	23
Total		227	1687	1914
Station-wise pendency of Cases as on 30.06.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	113	480	593
2	Kamalpur	87	400	487
3	Longtharai Valley	12	772	784
4	Gandacherra	0	23	23
Total		212	1675	1887
2	Family Court	15	12	27
Grand Total		227	1687	1914

District-wise pendency of cases as on 30.06.2019

Sl. No.	Name of the Districts	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	4273	6146	10419
2	Gomati Judicial District, Udaipur	732	1067	1799
3	South Tripura Judicial District, Belonia	890	1911	2801
4	Unakoti Judicial District, Kailashahar	487	1843	2330
5	North Tripura Judicial District, Dharmanagar	788	2378	3166
6	Sepahijala Judicial District, Sonamura	796	3154	3950
7	Khowai Judicial District, Khowai	296	2277	2573
8	Dhalai Judicial District	227	1687	1914
Total		8489	20463	28952